## **Government of India**

## Department of.... FORM GST RFD-10

[See Rule----]

## **Refund Application form for Embassies/ International Organizations**

1. UIN

2.	Name of the Embassy/ International organization :										
3. Address of Embassy/ International Organization :											
4.	Tax Period						: From $\langle DD/MM/YY \rangle$ To $\langle DD/MM/YY \rangle$				
5.	Amoun	mount of Refund Claim : <inr> <in words=""></in></inr>									
			Tax	Interest	Penalty	Fees	Others	Total			
		IGST									
	•	CGST									
	;	SGST									
	7	Total			•	•					
6. Details of Bank Account:											
	a.										
	b. Bank Account Type										
	c. Name of the Bank										
	d.	d. Name of the Account Holder/Operator									
	e.	e. Address of Bank Branch									
	f.	IFSC									
	g.	MICR									
7.	Attach	Attach details of inward supplied in From GSTR-11 with the application.									
8.	Verifica	Verification									
	I as an authorized representative of << Name of Embassy/international organization >> hereby										
	solemnly affirm and declare that the information given herein above is true and correct to the best of my										
	knowledge and belief and nothing has been concealed therefrom.										
	Date:	e: Signature of Authorized Signatory:									
	Place:						Name:				
								ation / Statu	s:		